

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 12.09.2018**

**In the court of the Registrar**

**11:00 A.M.**

**Defective Appeals**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Comp. App. (AT) (Ins) No. __ 2018 (F.No.17.08.2018/NCLAT/U R/743)	Khenco Cranes and Machineries Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
2.	Comp. App. (AT) (Ins) No. __ 2018 (F.No.17.08.2018/NCLAT/U R/749)	Electronic India Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
3.	Comp. App. (AT) (Ins) No. __ 2018 (F.No.17.08.2018/NCLAT/U R/746)	Khurana Engineering Company Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
4.	Comp. App. (AT) (Ins) No. __ 2018 (F.No.17.08.2018/NCLAT/U R/747)	Electro Mech Engineers Vs Electrosteel Steels Ltd & Ors	Kapil Gupta
5.	Competition. App. (AT) No. __ 2018 (F.No.31.08.2018/NCLAT/U R/61)	Lahs Green India Pvt Ltd & Anr Vs Competition Commission Of India & ors	Sameer Abhyankar

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**By Order**

*9 am*  
11/9/18  
**Assistant Registrar**